Events organized during April, 2012 to September, 2012

- Inauguration by Justice Altamass Kabir of Legal Aid Clinic Centre at Papu Village, Naharlagun, Arunachal Pradesh.
- Justice Ranjan Gogoi, former Judge of Gauhati High Court was sworn in as Judge of the Supreme Court on 23.04.2012.
- Mediation Training Programme For Dobhashis, Gaonburas, Lawyers, Judicial Officers at Nagaland.
- Mr. Justice G.S. Singhvi addressing the legal fraternity at Guwahati on 10.05.2012 in the function of the National Law University and Judicial Academy.
- Inauguration of new Court building at Tinsukia, Assam by Mr. Justice D. K. Jain on 19.05.2012.
- 40 Hrs Mediation Training Programme at Dibrugarh by ILL, Assam with trainers of MGPC.
- Training Programme of judicial officer of Tripura addressed by Justice D. K. Jain of Supreme Court.
- Training Programme for designated Juvenile/Chief Welfare Officer at Shillong in presence of Mr. Justice T. S. Thakur.
- Foundation laying ceremony of the National Law University and Judicial Academy, Assam at its picturesque permanent campus.
- Para Legal Volunteers Training Programme attended at Guwahati by Mr. Justice Dipak Misra.
- Inauguration of Functioning of the Imphal Bench from the new Court Complex, Imphal, Manipur in presence of the Chief Minister, Justice Altamass Kabir and others.
- Opening of Legal Aid Clinic at Cheirap Court Complex, Imphal, on 6th April, 2012 by Mr. Justice Altamass Kabir.
- Training Programme of judicial officers of Tripura addressed by Justice Dipak Misra, Supreme Court on 11.08.2012.
- Para Legal volunteers addressed by Dr. Justice B. S. Chouhan, Supreme Court at Shillong on 15.09.2012.
- Moot competition by NLUJA, Guwahati.

From the Chief Justice

ATMAN covers memorable event of visit of Hon’ble Mr. Justice Altamass Kabir, senior-most Judge of the Hon’ble Supreme Court of India and other dignitaries to inaugurate the functioning of Imphal Bench of Gauhati High Court from New Court Complex, Hon’ble Mr. Justice G.S. Singhvi, Judge of the Hon’ble Supreme Court of India to deliver lecture on “Challenges before the Legal Profession in Contemporary time” at the Pragjyoti ITA Complex, Machkhowa, Hon’ble Mr. Justice D. K. Jain, Judge, Supreme Court of India to inaugurate the new Court building at Tinsukia, Hon’ble Mr. Justice T. S. Thakur, Judge of the Hon’ble Supreme Court of India to deliver lecture on the topic “Concern for the Child”, Hon’ble Mr. Justice Dipak Mishra, Judge of Supreme Court of India to deliver lecture on “Tools of a Judicial Officer for Better Efficiency”, inauguration of foundation stone of National Law University and Judicial Academy, Assam and also the visit of Dr. Justice B. S. Chouhan, Judge Hon’ble Supreme Court of India to address the Para Legal volunteers at Shillong. I am sure the 7th issue will be useful by all concerned.

Justice Adarsh Kumar Goel

Editor speaks

The jurisdiction of the Gauhati High Court in its new avatar will be restricted to just four States, since the States of Meghalaya, Manipur and Tripura are to have their own High Courts. Only posterity will show whether the three segregating States will benefit from this arrangement. The re-alignment will regrettably make the ATMAN logo a little less evocative, as the design will miss the Tripura’s ‘T’ and the two ‘M’s of Meghalaya and Manipur. But for old times sake, we decided to keep the masthead of the newsletter intact. For those of us with long association with the umbilically connected Gauhati High Court, it is time to move on. Therefore as goes the song in the Hitchcock’s classic, “The man who knew too much” – Que Sera Sera, whatever will be will be ..... Au revoir.

Justice Hrishikesh Roy
In order to provide justice at the doorstep of the poor, needy and marginalised people and to convey the message that “equal justice is made available to the poor and downtrodden and weaker section of the society to the grassroot level”, the Arunachal Pradesh Legal Services Authority established a Legal Aid Clinic Centre at Papu Village, Naharlagun, Arunachal Pradesh on 5th April, 2012. Hon’ble Mr. Justice Altamas Kabir, Judge, Supreme Court of India and Executive Chairman of National Legal Services Authority inaugurated the clinic in presence of Mrs. Justice Gyan Sudha Misra, Justice Adarsh Kumar Goel, Chief Justice, Gauhati High Court, Mr. Nabam Tuki, Chief Minister, Arunachal Pradesh, Justice I.A. Ansari and Justice K. Meruno, Judges of Gauhati High Court.

JUSTICE RANJAN GOGOI, FORMER JUDGE OF GAUHATI HIGH COURT SWORN IN AS JUDGE OF THE SUPREME COURT OF INDIA ON 23.04.2012

Justice Ranjan Gogoi was sworn in as a Supreme Court Judge on 23 April, 2012. Chief Justice of India S. H. Kapadia administered the oath of office to Justice Gogoi, the former acting chief justice of Gauhati High Court and chief justice of the High Court of Punjab and Haryana, at the Chief Justice Court Hall in presence of several advocates and law officers.

Justice Gogoi, who hails from Dibrugarh district in Assam, is the son of former state chief minister Keshab Gogoi. Born on November 18, 1954, Justice Gogoi joined the Bar in 1978.

MEDIATION TRAINING PROGRAMME FOR DOBHASHIS, GAONBURAS, LAWYERS, JUDICIAL OFFICERS AT NAGALAND

With a view to create awareness on mediation and to refine the customary technique of mediation, the Nagaland Legal Services Authority has conducted Training Programme for Dobhashish, Gaonbursas, Lawyers and Judicial Officers of Nagaland from 1st April to 4th April, 2012 at Dimapur and Kohima. Four trainers of Delhi High Court Mediation Centre, namely Niranjan Bhat, Sadhna Ramachandran, J. P. Sengh and Jubeida Begum imparted training to the stakeholders.

“Take into account that great love and great achievement involve great risk”.

— Dalai Lama
The National Law University and Judicial Academy, Assam (NLUJA), organized a lecture by Mr. Justice G.S. Singhvi, Judge, Supreme Court of India, on 10th May, 2012 on the topic “Challenges Before the Legal Profession in Contemporary Times” at the Pragjyoti ITA Complex, Guwahati. Amongst others, the Chief Justice, Gauhati High Court, Justice Amitava Roy, Justice B. P. Katakey and Justice Hrishikesh Roy and Professor Gurjeet Singh (Vice Chancellor), lawyers, Judicial Officers and law students of Assam attended the lecture.

"Freedom is always a beckoning goal, not a safe harbor. For freedom is an unremitting adventure, never a final achievement." - Justice Frankfurter
On 19th May, 2012, a long awaited dream of the people of Tinsukia, a frontier district of Assam was fulfilled when Mr. Justice D. K. Jain, Judge of Supreme Court of India, in presence of the Chief Justice and other judges of Gauhati High Court and dignitaries, inaugurated the Higher Judicial Court building at Tinsukia. With this new building of the stakeholders of the justice delivery system in Tinsukia will benefit greatly.

The Gauhati High Court Mediation Centre, in association with the Indian Law Institute (Assam Unit), with the support of the Mediation and Conciliation Project Committee, Supreme Court of India, organized a 6-day long training programme on mediation for Advocates of Dibrugarh, Tinsukia and Sivasagar Districts, from 13th May to 18th May, 2012 at the DRDA conference Hall, Dibrugarh. Two mediator trainers from Bangalore Mediation Centre, who were nominated by the MCPC, Supreme Court of India, imparted training to 25 Advocates and to judicial officers of 3 districts in upper Assam.

On May 21, 2012, Hon’ble Mr. Justice D. K. Jain, Judge, Supreme Court of India inaugurated a Training Programme of the Judicial Officers of Tripura, on the topic – “The Role of the Judicial Officers in Justice Delivery” at the conference hall of Agartala Bench of Gauhati High Court. Hon’ble the Chief Justice, Gauhati High Court and Hon’ble Mr. Justice S. Talapatra also delivered speech on the occasion.

“All justice came from God – be alone is its sources.” — J. J. Rousseau
On June 2, 2012, Mr. Justice T. S. Thakur, Judge, Supreme Court of India inaugurated a training programme for Designated Juvenile/ Child Welfare Officers and others at Yojana Bhawan, Shillong on the topic - “Concern for the Child” in presence of the Chief Justice, Justice T. Vaiphei, Gauhati High Court and other dignitaries. The training programme was organized by Meghalaya State Legal Services Authority.

Mr. Justice Adarsh Kr. Goel, Chief Justice, Gauhati High Court and the Chancellor, National Law University and Judicial Academy (NLUJA), Assam laid the foundation stone for the permanent building of NLUJA, Assam on 1st July, 2012, in presence of Mr. Justice K. N. Saikia, Justice S. N. Phukan, Justice Dr. M. K. Sarma, Former Judges of Supreme Court of India, Justice B. P. Katakey, Justice Hrishikesh Roy, Professor Gurjeet Singh (V.C.) and other dignitaries. The project is expected to be completed in 2 years. The dream project will cater to long standing need of the legal fraternity of the North East Region.

"Lord grants me the serenity to accept the things I cannot change, the courage to change the things I can and the wisdom to know the difference." — Reinhold Neibuhr
The Assam State Legal Services Authority organized a training programme for para legal volunteers from 4th August to 9th August, 2012 at Town Club hall, Guwahati. Mr. Justice Dipak Misra, Judge, Supreme Court of India attended the valedictory function on 9th August, 2012. The Chief Justice, Gauhati High Court also attended the programme as distinguished guest.

On 3rd December, 2011, Dr. Manmohan Singh, the Prime Minister of India, inaugurated the new Court Complex of Imphal Bench at Mantipukhuri. The functioning of the new court building was started formally on 7th April, 2012 by Mr. Justice Altamas Kabir, Judge, Supreme Court of India in presence of Mrs. Justice Gyan Sudha Misra, Mr. Justice Jasti Chelameswar, Mr. Justice A. K. Patnaik, the Chief Justice and other judges of Gauhati High Court. With the functioning of the Imphal Bench from the new court complex, a cherished dream of the people of Manipur was fulfilled.

On 6th April, 2012, the Manipur State Legal Services Authority organized a Legal Aid Clinic at Cheirap Court Complex, Manipur. Mr. Justice Altamas Kabir, Executive Chairman of National Legal Services Authority opened it in presence of the Chief Justice and Judges of Gauhati High Court and other dignitaries.

"Let noble thoughts come to us from every side."
— Rigveda 1-89-i
Justice Dipak Misra, Judge, Supreme Court of India on 11th August, 2012 addressed the Judicial Officers of Tripura on the topic - "Tools of a Judicial Officer for Better Efficiency", in presence of the Chief Justice and Justice U. B. Saha of Gauhati High Court and other dignitaries. The Chief Justice and Justice U. B. Saha of Gauhati High Court also addressed the audience on the occasion.

The Legal Services Authority, Meghalaya, arranged a gathering of the Para Legal Volunteers on 15th September, 2012 at Yojana Bhawan, Shillong. Justice B. S. Chouhan, Judge, Supreme Court of India and Chief Justice Adarsh Kumar Goel and Justice T. Vaiphei and Advocate General, Meghalaya addressed the gathering. From Delhi, Justice Altamas Kabir addressed the gathering through video conferencing.

The National Law University and Judicial Academy, Assam (NLUJA), in collaboration with Messr. Surana and Surana International Attorneys, Chennai, organized the First North East Surana and Surana National Trial Advocacy Moot Court Competition, 2012 at Guwahati. The Moot Court Competition witnessed participation of teams from the North East and other part of the Country. On 30th of September, 2012 the final round was held and it was graced by Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Prof. (Dr.) Vijay Kumar, V.C., Dr. Ambedkar Law University, Chennai and Sr. Advocate Kamal Nayan Chaudhury, Addl. Advocate General, Assam.

"But let justice roll down like waters and righteousness as a mighty stream."
— Bible
NEW BUILDING OF GAUHATI HIGH COURT, SHILLONG BENCH

NEW BUILDING OF GAUHATI HIGH COURT, AGARTALA BENCH

NEW BUILDING OF GAUHATI HIGH COURT, IMPHAL BENCH

“Non violence is the first article of my faith. It is also the last article of my creed.”

— Mahatma Gandhi